

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :23/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/29260/2025 BLAPL/10055/2025	BHOLE GOSWAMI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	/ /0 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000045/2025
2	D-BLAPL/29263/2025 BLAPL/10056/2025	BISWANATH JENA VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	AGARAPADA /120 /2025 S.D.J.M.,BHADRAK(Bhadrak ) GR/0001655/2025
3	D-BLAPL/29279/2025 BLAPL/10057/2025	NILAMADHAB BADATYA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PATTAPUR (ASKA) /380 /2022 A.D.J. CUM SPECIAL JUDGE,BERHAMPTON Spl/0000085/2022
4	D-BLAPL/29316/2025 BLAPL/10058/2025	PRADEEP SWAIN VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	ANGUL SADAR PS /286 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0000965/2025
5	D-BLAPL/29321/2025 BLAPL/10059/2025	LIPA MAJHI @ DAKTAR VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /649 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001265/2025
6	D-BLAPL/29369/2025 BLAPL/10060/2025	TRINATH NATH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	INDUSTRIAL,NISA /288 /2025 J.M.F.C.,CHHENDIPADA(Anugul ) GR/0001087/2025
7	D-BLAPL/29371/2025 BLAPL/10061/2025	SK AZAD VS STATE OF ODISHA	JULU KHANSAMA VS	SECTOR-19 /143 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundergarh) GR/0002156/2025
8	D-BLAPL/29378/2025 BLAPL/10062/2025	HAREKRUSHNA UPADHAYA @ HAREKRUSHNA UPADHYAYA @ PADHIA NANA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /549 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001093/2025
9	D-BLAPL/29408/2025 BLAPL/10063/2025	PUNIA @ NIRANJAN NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PURUNABAZAR /208 /2025 J.M.F.C.,BHADRAK(Bhadrak ) GR/0000281/2025
10	D-BLAPL/29413/2025 BLAPL/10064/2025	JULIA @ SUSHANT JENA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	RAJKANIKA /393 /2025 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000061/2025
11	D-BLAPL/29415/2025 BLAPL/10065/2025	BASANTA KU. DASH @ BASANTA KUMAR DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KOTINANDA /140 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000842/2025

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12	D-BLAPL/29418/2025 BLAPL/10066/2025	ABHINASH PATRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SIMULIA /394 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001293/2025
13	D-BLAPL/29420/2025 BLAPL/10067/2025	HRUSIKESH PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /264 /2025 J.M.F.C.,PATRAPUR(Ganjam) GR/0000421/2025
14	D-BLAPL/29522/2025 BLAPL/10068/2025	ALEKHA CHANDRA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	BHARATPUR PS /481 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0001479/2025
15	D-BLAPL/29111/2025 BLAPL/10069/2025	CONGRESS PRADHAN @ KANGRESS PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BANAPUR P.S. /304 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000453/2025
16	D-BLAPL/28893/2025 BLAPL/10070/2025	SANGRAM TRIPATHY VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/0000049/2025
17	D-BLAPL/28460/2025 BLAPL/10071/2025	SUBASH CHANDRA JENA VS STATE OF ODISHA	JAYADEBA BEHERA VS	ITAMATI /216 /2025 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000102/2025
18	D-BLAPL/29120/2025 BLAPL/10072/2025	BINOD KUMAR BEHERA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	BASTA /321 /2025 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000273/2025
19	D-BLAPL/29283/2025 BLAPL/10073/2025	PURNA CHANDRA SWAIN VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 J.M.F.C.,PIPILI(Puri) 2(A)CC/0000081/2025
20	D-BLAPL/28571/2025 BLAPL/10074/2025	MADAN MOHAN TAMUDIA @ TAMULIA VS STATE OF ODISHA	PATITAPABAN NATH VS	/ /0 C.J.M.,KEONJHAR(Kendujhar) 2(B)CC/0000040/2025
21	D-BLAPL/29303/2025 BLAPL/10075/2025	MUSTAK ANSARI @ DABLU VS STATE OF ODISHA	UMA SHANKAR PATEL VS	RAJGANGPUR /456 /2025 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000115/2025
22	D-BLAPL/28967/2025 BLAPL/10076/2025	MADHAB PANIGRAHI VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	GOSANINUAGAM /11 /2013 2ND A.D.J.,BERHAMPUR(Ganjam) ST/0000184/2025
23	D-BLAPL/24827/2025	JAGULU @ ABHIMANYU CHAMPATI	AMITAV TRIPATHY	NAYAGARH /285 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/10077/2025	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000828/2025
24	D-BLAPL/28429/2025 BLAPL/10078/2025	AMIT PADHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	JAGATSINGPUR /290 /2025 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000039/2025
25	D-BLAPL/29322/2025 BLAPL/10079/2025	PRADEEP KUMAR DAS @ PRADEEP KUMAR DASH VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	TANGI /276 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001317/2025
26	D-BLAPL/29414/2025 BLAPL/10080/2025	DEEPAK KUMAR NAYAK @ DEEPAK NAYAK VS STATE OF ODISHA	SIBA PRASAD PATRA VS	DIGAPAHANDI /201 /2025 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000082/2025
27	D-BLAPL/28175/2025 BLAPL/10081/2025	DEBASISH BEHERA VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	NAYAPALLI P.S. /446 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000444/2025
28	D-BLAPL/29473/2025 BLAPL/10082/2025	SUNAKAR NAYAK @ SONU VS STATE OF ODISHA	MANAS RANJAN KAR VS	MAHANGA /257 /2025 Civil Judge Jr. Division-cum-JMFC Court at GR/0000387/2025
29	D-BLAPL/28351/2025 BLAPL/10083/2025	TRILOCHAN NAYAK @ KALU VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	Maitri Vihar PS /132 /2025 3RD A.D.J., BHUBANESWAR(Khordha ) TR/0000179/2025
30	D-BLAPL/28802/2025 BLAPL/10084/2025	BALINDRA BARIKA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /29 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000026/2025
31	D-BLAPL/28830/2025 BLAPL/10085/2025	BABULA NAYAK VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	Maitri Vihar PS /132 /2025 3RD A.D.J., BHUBANESWAR(Khordha ) TR/0000179/2025
32	D-BLAPL/29477/2025 BLAPL/10086/2025	RAKESH SETHI VS STATE OF ODISHA	SK ABDUL JABIR VS	KHARABEL NAGAR P.S. /355 /2025 A.D.J.,BHUBANESWAR(Khordha ) TR/0000461/2025
33	D-BLAPL/28957/2025 BLAPL/10087/2025	MD. NAUSHAD VS STATE OF ODISHA	PULAKESH MOHANTY VS	JASHIPUR /179 /2025 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000068/2025
34	D-BLAPL/29191/2025 BLAPL/10088/2025	RADHIKA VS	BIJAYA KUMAR RAGADA VS	KORAPUT GRPS /18 /2025 SPECIAL JUDGE,KORAPUT(Koraput)

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35	D-BLAPL/29480/2025 BLAPL/10089/2025	STATE OF ODISHA BRAJAGOPAL DAS ADHIKARI VS	PRAVASH CHANDRA JENA VS	TR/0000083/2025 BHOGRAI /261 /2025 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000445/2025
36	D-BLAPL/29017/2025 BLAPL/10090/2025	STATE OF ODISHA SHIBU SWAIN VS	RAMAKANTA MISHRA VS	BOLANGIR SADAR /301 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0001274/2025
37	D-BLAPL/29064/2025 BLAPL/10091/2025	STATE OF ODISHA RAJIV SAGAR VS	AMIT KUMAR SAHU VS	KORAPUT SADAR /176 /2024 S.D.J.M.,KORAPUT(Koraput) GR/0000894/2024
38	D-BLAPL/29604/2025 BLAPL/10092/2025	STATE OF ODISHA PAPU BIRA VS	SANJIB KUMAR BHANJADEO VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000029/2025
39	D-BLAPL/29190/2025 BLAPL/10093/2025	STATE OF ODISHA CHAITAN @ CHAITANYA BANUA VS	DHANANJAYA MUND VS	JAIPATNA /174 /2025 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000066/2025
40	D-BLAPL/29605/2025 BLAPL/10094/2025	STATE OF ODISHA MOHITA MALLICK VS	SANJIB KUMAR BHANJADEO VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000028/2025
41	D-BLAPL/29253/2025 BLAPL/10095/2025	STATE OF ODISHA NABIN MAHANTA VS	SOUMYA RANJAN DAS VS	BARKOTE /120 /2022 DISTRICT AND SESSIONS JUDGE,DEOG ST/0000059/2022
42	D-BLAPL/29201/2025 BLAPL/10096/2025	STATE OF ODISHA ARUN DAS VS	IPSIT AUROBINDO ACHARYA VS	AMBABHONA /215 /2023 DIST.AND SESSIONS JUDGE,BARGARH CT/0000021/2024
43	D-BLAPL/29207/2025 BLAPL/10097/2025	STATE OF ODISHA BASANTA KUMAR BEHERA VS	BHABANI SHANKAR DASPARIDA VS	KHAIRA /193 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000986/2025
44	D-BLAPL/29608/2025 BLAPL/10098/2025	STATE OF ODISHA DINESH PRADHAN VS	SANJIB KUMAR BHANJADEO VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000029/2025
45	D-BLAPL/29216/2025 BLAPL/10099/2025	STATE OF ODISHA SITANSU SEKHAR SWAIN @ SITANSU SWAIN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	KABISURYANAGAR /530 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000525/2025

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46	D-BLAPL/29609/2025 BLAPL/10100/2025	RINKU @ ANIL KUMAR DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	SIMULIA /289 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000849/2025
47	D-BLAPL/29491/2025 BLAPL/10101/2025	SAMARU SETHI VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	BAUNISUNI /70 /2025 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000088/2025
48	D-BLAPL/28648/2025 BLAPL/10102/2025	OM PRAKASH GUPTA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	THUAMUL RAMPUR /72 /2025 J.M.F.C, THUAMUL-RAMPUR(Kalahandi) CT/0000086/2025
49	D-BLAPL/28746/2025 BLAPL/10103/2025	SATISH KUMAR SINGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	ATTABIRA /179 /2025 NYAYADHIKARI,GRAM NYAYALAYA, CT/0000173/2025
50	D-BLAPL/29497/2025 BLAPL/10104/2025	BIJAY KUMAR BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /731 /2025 A.D.J., SORO(Baleshwar) Spl/0000060/2025
51	D-BLAPL/28923/2025 BLAPL/10105/2025	CHUDAMANI SABAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	NAWAPARA /191 /2025 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000568/2025
52	D-BLAPL/28965/2025 BLAPL/10106/2025	BABU @ ZAWED @ ZABET @ GARIBULLA @ SK JABET VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	PURUNABAZAR /208 /2025 J.M.F.C.,BHADRAK(Bhadrak ) GR/0000281/2025
53	D-BLAPL/29135/2025 BLAPL/10107/2025	SANU BEHERA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ /0 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU TR/0000672/2025
54	D-BLAPL/29545/2025 BLAPL/10108/2025	CHIKU @ SURYAKANTA MALIK VS STATE OF ODISHA	BISWARANJAN DALAI VS	NIKIRAI /315 /2025 J.M.F.C,KENDRAPARA(Kendrapara ) GR/0000446/2025
55	D-BLAPL/29403/2025 BLAPL/10109/2025	ISHAK KHAN @ THULIA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /266 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh ) Spl/0000068/2025
56	D-BLAPL/29421/2025 BLAPL/10110/2025	SANTOSH SAMAL @ TUKUNA @ KANCHIA @ SANTOSH KUMAR SAMAL VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	ODAGAON /60 /2016 A.D.J.,ODAGAON(Nayagarh ) ST/0000238/2018
57	D-BLAPL/29294/2025	TUSHAR KAPUR SUNA	DURGAPRASAD SANGRAMJIT MALLICK	TITILAGARH /26 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/10111/2025	VS STATE OF OSISHA	VS	SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000004/2025
58	D-BLAPL/29501/2025 BLAPL/10112/2025	SOPHIA SENAPATI VS STATE OF ODISHA	MAHES DAS VS	BAMUNIGAM /91 /2025 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000154/2025
59	D-BLAPL/29422/2025 BLAPL/10113/2025	SANAPUA @ RAHUL NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /565 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001074/2025
60	D-BLAPL/29652/2025 BLAPL/10114/2025	SUBHASHMITA DEHURY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE,RAYAGADA(Rayagada TR/0000028/2025
61	D-BLAPL/29665/2025 BLAPL/10115/2025	CHANDAN KUMAR GOND VS STATE OF ODISHA	SITIKANT MISHRA VS	//0 SPECIAL JUDGE,SONEPUR(Sonepur ) SPL. 2(a)C.C./0000005/2025
62	D-BLAPL/29429/2025 BLAPL/10116/2025	DILSAN DAS VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KANTABANJI /448 /2024 A.D.J.,KANTABANJI(Balangir) SC/0000036/2025
63	D-CMAPL/38585/2025 CMAPL/283/2025	SANGRAM KESHARI PRADHAN VS SAILABALA GIRI	ADV. VS	// ( //
64	D-CMP/37969/2025 CMP/1554/2025	BABRUBAHAN BEHERA VS KANAKA BEHERA	RAJESH TRIPATHY VS	// CIVIL JUDGE (SD),TITILAGARH(Balangi CS/0000098/2015
65	D-CMP/39151/2025 CMP/1555/2025	RADHA MOHAN MOHANTA VS ORISSA STATE FINANCIAL CORPORATION, CUTTACK	BIPLABA P.B. BAHALI VS	// DISTRICT & SESIONS JUDGE,BARIPADA RFA/0000033/2011
66	D-CMP/38878/2025 CMP/1556/2025	SUBASH CHANDRA NAIK VS SIRISH CHANDRA NAIK	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbha CS/0000199/2022
67	D-CMP/38447/2025 CMP/1557/2025	PUNYAPRAVA DAS VS AYASAKANTA DAS	SOURAV SUMAN BHUYAN VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal MIS.CASE/0000003/2024
68	D-CMP/38477/2025 CMP/1558/2025	AMITA PRADHAN VS	DIPTI RANJAN SWAIN VS	// 2ND A.D.J.,CUTTACK(Cuttack)

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69	D-CMP/40013/2025 CMP/1559/2025	MEENA MODI SAMINA BEHERA VS RANJIT PANDA	MANMAYA KUMAR DASH VS	Fao/0000016/2024 // DISTRICT & SESIONS JUDGE,BHUBANE
70	D-CMP/38451/2025 CMP/1560/2025	RAIKIA GRAM PANCHAYAT,KANDHAMAL VS THE REVENUE DIVISIONAL COMMISSIONER (SOUTHERN DIVISION), GANJAM	RABINDRA KUMAR PATNAIK VS	Fao/0000020/2025 // CIVIL JUDGE(SR. DIVISION),G.UDAYA
71	D-CMP/36883/2025 CMP/1561/2025	DAITARI PRADHAN VS DISTRICT REGISTRAR-CUM-A.D.M.,KALAHANDI	SATYAJIT MOHAPATRA VS	IA/0000001/2025 // CIVIL JUDGE (SD),BHAWANIPATNA(Ka
72	D-CONTC/35248/2025 CONTC/4494/2025	KAILASH CHANDRA PANDA VS ANU GARG,IAS	ADV. VS	// () //
73	D-CONTC/36826/2025 CONTC/4495/2025	RANJIT KUMAR NAIK VS BIRENDRA KORKORA,DIRECTOR,SECONDARY EDUCATION,ODISHA	ADV. VS	// () //
74	D-CONTC/35782/2025 CONTC/4496/2025	MOHENDRA MOHAPATRA@MAHENDRA NATH MOHAPATRA VS GIRISH S.N.COMMNR.-CUM-SECY., P.R AND D.W DEPT., ODISHA	SANTOSH KUMAR DASH VS	// () //
75	D-CONTC/36840/2025 CONTC/4497/2025	SANTILATA PATI VS SHALINI PANDIT, IAS	MANOJ KUMAR DASH VS	// () //
76	D-CONTC/34662/2025 CONTC/4498/2025	BINAPANI NAYAK VS BASANTA KUMAR NAYAK,OSE,DEO,BALASORE	ADV. VS	// () //
77	D-CONTC/35763/2025 CONTC/4499/2025	RANJAN KUMAR MOHANTY VS SALINI PANDIT,IFS	ADV. VS	// () //
78	D-CONTC/35845/2025 CONTC/4500/2025	PREMALATA JAYSINGH VS SATYABRATA SAHU,IAS	ADV. VS	// () //
79	D-CONTC/36717/2025 CONTC/4501/2025	SADANANDA KHATUA VS SATYABRATA SAHOO,ADDL.CHIEF SECY.,FOREST ENVIORNMENT AND CLIMATE CHANGE DEPT,ODISHA	ADV. VS	// () //

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80	D-CONTC/37944/2025 CONTC/4502/2025	PRAHALAD CHANDRA NAIK VS USHA PADHEE,IAS	ADV. VS	// 0 //
81	D-CONTC/39561/2025 CONTC/4503/2025	AJAYA KUMAR SAHANI VS BIRENDRA KARKURA, IAS	ASHUTOSH MALLIK VS	// 0 //
82	D-CONTC/29587/2025 CONTC/4504/2025	SANJAY KUMAR NAIK VS AMRIT RUTURAJ,IAS	ADV. VS	// 0 //
83	D-CONTC/36899/2025 CONTC/4505/2025	NIRUPAMA PANDA VS SANJAYA KUMAR SINGH,IAS	ADV. VS	// 0 //
84	D-CONTC/36903/2025 CONTC/4506/2025	MEGHAMALA SAHOO VS ANU GARG,IAS	ADV. VS	// 0 //
85	D-CONTC/36907/2025 CONTC/4507/2025	DASARATHI DEHURY VS ANU GARG,IAS	ADV. VS	// 0 //
86	D-CONTC/37323/2025 CONTC/4508/2025	SUJATA MAJHI VS ARABIND AGRAWAL,IAS	ADV. VS	// 0 //
87	D-CONTC/37722/2025 CONTC/4509/2025	CHAKRADHAR MISHRA VS ANU GARG,IAS	ADV. VS	// 0 //
88	D-CONTC/38376/2025 CONTC/4510/2025	LAXMAN MALLIK VS SURESH PANT,IFS	ADV. VS	// 0 //
89	D-CONTC/38405/2025 CONTC/4511/2025	JAYANTI KUMBHAR VS SALINI PANDIT,IAS	ADV. VS	// 0 //
90	D-CONTC/38661/2025 CONTC/4512/2025	KASINATH DAS VS DHARMA RANJAN PANDA,BDO,NIALI,CUTTACK	LAXMAN BHOI VS	// 0 //
91	D-CRLA/19181/2025	SANTOSH KUMAR BHOI	KISHORE KUMAR NAIK	SUNDARGARH SADAR /131 /2023

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	CRLA/1095/2025	VS STATE OF ODISHA	VS	A.D.J.,SUNDARGARH(Sundargarh) CRA/0000015/2024
92	D-CRLA/28100/2025 CRLA/1096/2025	VICTIM VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PATKURA /93 /2017 AD-HOC A.D.J. (FTSC),KENDRAPARA(Kendrapara) ST/0000015/2019
93	D-CRLA/28885/2025 CRLA/1097/2025	CHITARANJAN MAHANTA @ CHITTARANJAN MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /134 /2016 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendrapara) Spl/0000295/2016
94	D-CRLA/28898/2025 CRLA/1098/2025	MIKU @ SOUMYA RANJAN LENKA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	KUDANAGARI /36 /2025 SPECIAL JUDGE (POCSO), KENDRAPARA(Kendrapara) Spl/0000015/2025
95	D-CRLA/29407/2025 CRLA/1099/2025	SUNIL NAIK VS STATE OF ODISHA	MOHAN KUMAR SAHU VS	ANGUL TOWN /214 /2019 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) CT/0000027/2020
96	D-CRLA/28483/2025 CRLA/1100/2025	JUBER AHAMAD VS STATE OF ODISHA	RAJIBA BIHARI MISHRA VS	NCB BHUBANESWAR /2 /2020 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESWAR TR/0000349/2020
97	D-CRLA/29277/2025 CRLA/1101/2025	SUJAN SENAPATI VS STATE OF ODISHA	SASMITA NANDA VS	ANGUL TOWN /1245 /2020 A.D.J.,ANGUL(Anugul ) CT/0000021/2021
98	D-CRLMA/28149/2025 CRLMA/136/2025	MANOJ KUMAR DAS VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHARMASALA /258 /2025 A.D.J.,CHANDIKHOLE(Jajapur ) CT/0000332/2025
99	D-CRLMC/29548/2025 CRLMC/3914/2025	TRINATH NIRIKI VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	NANDAPUR /75 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000082/2025
100	D-CRLMC/29768/2025 CRLMC/3915/2025	BANKIM CHANDRA TRIPATHY VS STATE OF ODISHA	ANUPAM RATH VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK J.M.F.C.(III),CUTTACK(Cuttack) CRMC/0000107/2025
101	D-CRLMC/27642/2025 CRLMC/3916/2025	RAGHUNATH SAHOO VS STATE OF ODISHA(VIG.)	DIGAMBARA MISHRA VS	SAMBALPUR VIGILANCE /92 /2011 SPL.JUDGE (VIG), SUNDERGARH(Sundargarh) CT/0000022/2013
102	D-CRLMC/28134/2025 CRLMC/3917/2025	RITESH KUMAR VS	AMLAN SHAKTI PAUL VS	NCB BHUBANESWAR /4 /2022 DISTRICT & SESIONS JUDGE,BHUBANESWAR

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103	D-CRLMC/21795/2025 CRLMC/3918/2025	STATE OF ODISHA HIMANSHU SEKHAR JENA VS RAMESH CHANDRA BISWAL	SUDHANSU SEKHAR JENA VS	TR/0000296/2022 / /0 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH
104	D-CRLMC/28180/2025 CRLMC/3919/2025	BISWAJIT MAJHI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	ICC/0000006/2023 DHUSURI /80 /2025 J.M.F.C.,DHAMNAGAR(Bhadrak )
105	D-CRLMC/29667/2025 CRLMC/3920/2025	MANOJ KUMAR MOHARANA VS STATE OF ODISHA	SIDHARTHA DAS VS	GR/0000159/2025 CHHEND /156 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar
106	D-CRLMC/29708/2025 CRLMC/3921/2025	BRAJA KISHOR BEHERA@BRAJAKISHORE BEHERA VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	GR/0001729/2025 / /0 C.J.M.,JAGATSINGHPUR(Jagatsinghapur )
107	D-CRLMC/29621/2025 CRLMC/3922/2025	ARUN KUMAR JOSHI VS STATE OF ODISHA	PRASANT KISHORE RAY VS	ICC/0000340/2019 BAREIPALI /231 /2023 SPECIAL JUDGE (POCSO), SAMBALPUR
108	D-CRLMC/28694/2025 CRLMC/3923/2025	SK.SAUKAT VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	Spl/0000050/2023 BANAPUR P.S. /242 /2003 ASST. SESSIONS JUDGE,BANPUR(Khord
109	D-CRLMC/27806/2025 CRLMC/3924/2025	ANANDA NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	ST/0000037/2016 MOTANGA /87 /2012 DISTRICT & SESSIONS JUDGE,DHENKA
110	D-CRLMC/29118/2025 CRLMC/3925/2025	RAJ SINGH VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CT/0000189/2023 KODINGA /23 /2021 DISTRICT AND SESSIONS JUDGE,NAWA
111	D-CRLMC/28990/2025 CRLMC/3926/2025	ANSUMAN PATTANAIAK VS PUNJAB NATIONAL BANK, BBSR	BIJAY KUMAR MOHANTY VS	Spl/0000171/2021 / /0 J.M.F.C.,BHUBANESWAR(Khordha )
112	D-CRLMC/29352/2025 CRLMC/3927/2025	PUNYA PRASUN MOHANTY VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	ICC/0004053/2022 INFOCITY PS /147 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha )
113	D-CRLMC/26632/2025 CRLMC/3928/2025	BRAHMA@BRAHMACHARI MAJHI VS STATE OF ODISHA	KALU CHARAN SWAIN VS	CT/0000494/2025 CHANDAPUR /37 /2020 A.D.J.,NAYAGARH(Nayagarh ) ST/0000206/2024

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114	D-CRLMC/29590/2025 CRLMC/3929/2025	BADAL MALIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA SADAR /245 /2024 AD-HOC A.D.J. (FTSC),KENDRAPARA(K GR/0000010/2025
115	D-CRLMC/27246/2025 CRLMC/3930/2025	MD.SAMIR@KAFIL AHAMAD VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHANUPALI /261 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001874/2025
116	D-CRLMC/28373/2025 CRLMC/3931/2025	UMAR@MOHAMMED UMAR FARUQ@MOHAMMAD UMAR FAROOQ VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAGATSINGPUR /519 /2021 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0001157/2021
117	D-CRLMC/28538/2025 CRLMC/3932/2025	JAGANNATH PRADHAN VS STATE OF ODISHA	KISHOR CHANDRA DAS VS	NAYAPALLI P.S. /204 /2019 J.M.F.C.(III),BHUBANESWAR(Khordha ) CT/0001829/2019
118	D-CRLMC/29172/2025 CRLMC/3933/2025	PRASANTA SANDHA VS STATE OF ODISHA	SITARAM SATAPATHY VS	BINIKA /38 /2025 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000010/2025
119	D-CRLMC/29175/2025 CRLMC/3934/2025	SURYAKANTA PATI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /415 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000714/2025
120	D-CRLMC/26370/2025 CRLMC/3935/2025	M/S. SONALI INFRA PROJECTS PVT.LTD., BBSR VS SUSANTA KUMAR BISWAL	NAGEN KUMAR BARIK VS	//0 J.M.F.C.(III),BHUBANESWAR(Khordha ) ICC/0005408/2024
121	D-CRLMC/29669/2025 CRLMC/3936/2025	KISHORE KALTA @ KISHOR KALATA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /218 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000144/2024
122	D-CRLMC/29451/2025 CRLMC/3937/2025	NIRANJAN BEHERA VS MOHAN DALEI	RASHMI RANJAN MISHRA VS	//0 J.M.F.C.(III),CUTTACK(Cuttack) ICC/0000047/2024
123	D-CRLMC/29673/2025 CRLMC/3938/2025	MANOJ PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /343 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000116/2024
124	D-CRLMC/29699/2025 CRLMC/3939/2025	NIRUPAMA NAYAK @ RUBI NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /132 /2025 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000226/2025
125	D-CRLMC/29476/2025	GHANASHYAM DALEI	RASHMI RANJAN MISHRA	//0

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	CRLMC/3940/2025	VS HIMANSUU SATHUA	VS	J.M.F.C.(III),CUTTACK(Cuttack) ICC/0000101/2024
126	D-CRLMC/29622/2025 CRLMC/3941/2025	TUSARKANTA NAYAK @ TUSHARKANAT NAYAK VS PRASANJIT DEO	ARIJEET MISHRA VS	//0 G.N CUM J.M.F.C., SUKINDA(Jajapur ) ICC/0000018/2024
127	D-CRLMC/29824/2025 CRLMC/3942/2025	ANSURAM CHHATOI VS STATE OF ODISHA	T. DHIREN KUMAR DORA VS	CANTONMENT ROAD /166 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001172/2024
128	D-CRLMC/29555/2025 CRLMC/3943/2025	SUKANTA PRADHAN VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	MANAMUNDA /148 /2019 J.M.F.C.,KANTAMAL(Baudh ) CT/0000236/2019
129	D-CRLMC/29718/2025 CRLMC/3944/2025	BIKASH JENA @ BIKASH KU. JENA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KHAIRA /236 /2021 J.M.F.C.,SORO(Baleshwar) CT/0000895/2021
130	D-CRLMP/28558/2025 CRLMP/1262/2025	ARIFA BIBI VS STATE OF ODISHA	HARIHAR PANIGRAHI VS	DARGHA BAZAR /179 /2025 ( ) //
131	D-CRLMP/29578/2025 CRLMP/1263/2025	NAROTTAM DEHURY VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	//0 ( ) //
132	D-CRLMP/28427/2025 CRLMP/1264/2025	SIBA CHARAN MALLICK VS STATA OF ORISSA	SAMBIT SAMAL VS	BIRIDI PS /125 /2025 ( ) //
133	D-CRLMP/28658/2025 CRLMP/1265/2025	SUSHILA NAHAK @ NAIK VS STATE OF ODISHA	ANAND JENA VS	CHATRAPUR /251 /2023 ( ) //
134	D-CRLMP/29486/2025 CRLMP/1266/2025	SWADESH RAY CHAUDHURY VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	EOW,BHUBANESWAR /17 /2023 ( ) //
135	D-CRLREV/29822/2025 CRLREV/707/2025	RASHMI@RASHMI RANJAN BHOL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SPECIAL CRIME UNIT /4 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000344/2025
136	D-CRLREV/27888/2025 CRLREV/708/2025	BISWAJIT MUDULI@MANIA@BISWAJIT MUDULI VS	RAMANI KANTA PATTANAIAK VS	JENAPUR /382 /2024 A.D.J.,CHANDIKHOLE(Jajapur )

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137	D-CRLREV/29151/2025 CRLREV/709/2025	STATE OF ODISHA TAPAN KUMAR NAHAK VS STATE OF ODISHA	DEBASNAN DAS VS	CT/0000299/2024 JAGATSINGPUR /117 /2025 DISTRICT & SESSIONS JUDGE,JAGATSINGPUR
138	D-CRLREV/29152/2025 CRLREV/710/2025	RANJAN KUMAR PRADHAN VS BISWARANJITA SAHOO	LALATENDU SAMANTARAY VS	CT/0000185/2025 //0 A.D.J.,ATHAMALIK(Anugul ) CRA/0000001/2025
139	D-CRLREV/29387/2025 CRLREV/711/2025	RUDRA PRASANNA SAHU VS STATE OF ODISHA(VIG.)	ANANTA NARAYAN PATTANAYAK VS	CUTTACK VIGILANCE /34 /2009 SPECIAL JUDGE (CBI-I -CUM-PMLA),BHUBANESWAR
140	D-CRLREV/29430/2025 CRLREV/712/2025	PRASANTA KUMAR NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	CRMC/0000042/2017 FATEGARH /237 /2023 JUVENILE JUSTICE BOARD,NAYAGARH
141	D-CRLREV/29016/2025 CRLREV/713/2025	MANJULA JENA VS SUMITRA JENA	KARTIK CHANDRA TRIPATHY VS	JJC/0000028/2023 //0 1ST A.D.J.,BERHAMPUR(Ganjam) CRA/0000074/2024
142	D-CRLREV/29587/2025 CRLREV/714/2025	PRIYARANJAN BARAL VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	BARIPADA TOWN /371 /2025 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M)
143	D-CRLREV/29647/2025 CRLREV/715/2025	MONIKA DEVI VS M/S.SHIVA GLASS HOUSE,CUTTACK	SUMIT LAL VS	CT/0000670/2025 //0 J.M.F.C.(III),CUTTACK(Cuttack) ICC/0000022/2025
144	D-CRP/39323/2025 CRP/41/2025	M/S. BLUELINE RESORTS PVT. LTD., BBSR VS M/S. HOTEL SEA POINT PVT. LTD., BBSR	AVIJIT PAL VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000462/2017
145	D-FAO/33026/2025 FAO/433/2025	M/S NEW INDIA ASSURANCE CO. LTD., JAJPUR VS PUSPALATA SAHU	SUBRAT SATPATHY VS	// COMMISSIONER FOR EMPLOYEES COMMISSION
146	D-LAA/38925/2025 LAA/53/2025	SUPERINTENDING ENGINEER, BHUBANESWAR(R AND B) DIVISION NO.III, BHUBANESWAR VS KALPATARU BEHERA	SABITA RANJAN PATTNAIK,A.G.A VS	EC/0000215/2015 // THE PO, LAR AND R AUTHORITY, CUTTACK
147	D-LAA/38924/2025 LAA/54/2025	SUPERINTENDING ENGINEER OF BHUBANESWAR (R AND B) DIV III,BBSR VS BHIMSEN TETE	SABITA RANJAN PATTNAIK,A.G.A VS	// THE PO, LAR AND R AUTHORITY, CUTTACK LAR/0000140/2021

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148	D-LAA/38926/2025 LAA/55/2025	SUPERINTENDING ENGINEER,BHUBANESWAR R AND B DIVISION NO III,BBSR VS RAMA CHANDRA BEHERA	SABITA RANJAN PATTNAIK,A.G.A VS	// THE PO, LAR AND R AUTHORITY, CUTTACK LAR/0000248/2019
149	D-MACA/35134/2025 MACA/1067/2025	CLAIMS MANAGER, ORIENTAL INSURANCE CO. LTD., GANJAM VS BISWANATH SETHY	SOMNATH ROY VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000191/2017
150	D-MACA/28906/2025 MACA/1068/2025	SBI GENERAL INSURANCE CO. LTD.,NEW DELHI VS BHARATI SAHU	SOMNATH ROY VS	// IVTH M.A.C.T. BARIPADA(Mayurbhanj) Mac/0000025/2021
151	D-MACA/35141/2025 MACA/1069/2025	THE CLAIMS MANAGER, ORIENTAL INSURANCE CO.LTD.,GANJAM VS MANIKA BEHERA	SOMNATH ROY VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000183/2018
152	D-MACA/38066/2025 MACA/1070/2025	CHHABI JENA @CHHABINDRA JENA @KRUSHNA CHANDRA JENA VS MAYADHAR PANIGRAHI	KARUNAKAR DAS VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000317/2014
153	D-MACA/39248/2025 MACA/1071/2025	M/S. THE NEW INDIA ASSURANCE CO. LTD.,BALASORE VS SUPHALA DANDAPAT	BIJOY DASMOHAPATRA VS	// 5TH M.A.C.T.,BARIPADA(Mayurbhanj) Mac/0000016/2021
154	D-MACA/39157/2025 MACA/1072/2025	REENA MALLIK VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000006/2019
155	D-MATA/39333/2025 MATA/368/2025	RANJAN KUMAR PANDA VS SONALI SUSOVITA MISHRA	PRAVAT KUMAR MOHANTY VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000031/2023
156	D-MATA/39388/2025 MATA/369/2025	SHASHREEK SHIKHAR VS MUKESH RAM	OMKAR DEVDAS VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000403/2015
157	D-MATA/39222/2025 MATA/370/2025	NAMITA PANDA VS REBATI PANDA	HRUDANANDA TRIPATHY VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000188/2016
158	D-RPFAM/36582/2025 RPFAM/289/2025	MANORANJAN PANDA VS SMRUTIREKHA PANDA	MANORANJAN MISHRA VS	// JUDGE FAMILY COURT,BHUBANESWAR CMC/0000001/2021
159	D-RPFAM/38249/2025	BIJAYA KUMAR NAYAK	JAYANTI NAIK	//

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	RPFAM/290/2025	VS SEBATI NAYAK	VS	JUDGE,FAMILY COURT,PHULBANI(Kan Crp/0000129/2024
160	D-RPFAM/39322/2025 RPFAM/291/2025	SADASIB MANSINGH VS MANORAMA BADAJENA	PRANAB RANJAN CHHATOI VS	// JUDGE FAMILY COURT,BHUBANESWA Crp/0000091/2022
161	D-RPFAM/38285/2025 RPFAM/292/2025	HARICHANDAN TRIPATHY VS PRITISHREE PRIYADARSHINI	DEBASNAN DAS VS	// JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000248/2023
162	D-RSA/36342/2025 RSA/481/2025	UMESH CHANDRA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// A.D.J.,KUCHINDA(Sambalpur) RFA/0000019/2024
163	D-RSA/39779/2025 RSA/482/2025	KABERI MOHAPATRA VS ARNAPURNA DAS	SUBHADUTTA ROUTRAY VS	// A.D.J.,SALIPUR(Cuttack) RFA/0000014/2024
164	D-RVWPET/39753/2025 RVWPET/226/2025	BHUBANESWAR SITAL SASTHI COMMITTEE,BBSR VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// ( //
165	D-STREV/36509/2025 STREV/35/2025	SENIOR DIVISIONAL ELECTRICAL ENGINEER (OPERATION), EAST COAST RAILWAY, SAMBALPUR DIVISION, SAMBALPUR VS STATE OF ODISHA	DEBAPURNA SINGH VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000047/2023
166	D-STREV/36517/2025 STREV/36/2025	SR. DIVISIONAL ELECTRICAL ENGINEER (OPERATION ), EAST COAST RAILWAY, SAMBALPUR DIVISION, SAMBALPUR VS STATE OF ODISHA	DEBAPURNA SINGH VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000049/2023
167	D-STREV/36510/2025 STREV/37/2025	SR. DIVISIONAL ELECTRICAL ENGINEER(OPERATION), EAST COAST RAILWAY, SAMBALPUR DIVISION, SAMBALPUR VS STATE OF ODISHA	DEBAPURNA SINGH VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000048/2023
168	D-STREV/38324/2025 STREV/38/2025	M/S. ODYSSEY ADVANCED TELEMATICS SYSTEMS,BBSR VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000179/2017
169	D-WA/39007/2025 WA/1561/2025	RANJAN KUMAR SAHU VS STATE OF ODISHA	PITAMBAR PANDA VS	// ( //
170	D-WP(C)/39200/2025 WP(C)/27278/2025	DIPTI KESHARI SINGH VS	BHOJARAJ SETH VS	// (

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171	D-WP(C)/37122/2025 WP(C)/27279/2025	TAHASILDAR, BIRMAHARAJPUR LATANGINI SAHOO VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// // ()
172	D-WP(C)/39679/2025 WP(C)/27280/2025	PRASANNA KUMAR SAHOO VS CANARA BANK, PURI-II BRANCH	PRASANTA KUMAR SATAPATHY VS M/S.ARUPA NANDA DAS, A.K.SAHOO, S.DAS, D.ACHARYA	// () //
173	D-WP(C)/37029/2025 WP(C)/27281/2025	HEMALATA SWAIN VS ARNAPURNA NAIK	PRAMOD KUMAR ROUT VS	// () //
174	D-WP(C)/38119/2025 WP(C)/27282/2025	PRASANT KUMAR BAYARI VS THE REGIONAL MANAGER, JANA SMAL FINANCE BANK LTD, BBSR	PRADEEP KUMAR DAS VS	// () //
175	D-WP(C)/38796/2025 WP(C)/27283/2025	SUSANT KUMAR BAITHARU @ SUSHANTA KUMAR BAITHARU VS STATE OF ODISHA	GOKULANANDA SAHU VS	// () //
176	D-WP(C)/37769/2025 WP(C)/27284/2025	SURESH NEGI VS STATE OF ODISHA	BHOJARAJ SETH VS	// () //
177	D-WP(C)/38486/2025 WP(C)/27285/2025	AJAY KUMAR DAS VS STATE OF ODISHA	SUBHENDU KAR VS	// () //
178	D-WP(C)/38204/2025 WP(C)/27286/2025	M/S SPARK INDIA, ANGUL VS ASST COMMISSIONER GST AND CENTRAL EXCISE, ANGUL	MADHAB LAL AGARWAL VS	// () //
179	D-WP(C)/39497/2025 WP(C)/27287/2025	JAGADISH CHANDRA DAS VS STATE OF ODISHA	SWAPNIL ROY VS	// () //
180	D-WP(C)/39296/2025 WP(C)/27288/2025	ROHIT KUMAR MAHARANA @ ROHITA MAHARANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// () //
181	D-WP(C)/39885/2025 WP(C)/27289/2025	PRATIMA SAHOO VS STATE OF ODISHA	DHIRENDRA KUMAR DAS VS	// () //

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182	D-WP(C)/38346/2025 WP(C)/27290/2025	AKA SAHU VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
183	D-WP(C)/38162/2025 WP(C)/27291/2025	SUSHAMA PRADHAN VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
184	D-WP(C)/38801/2025 WP(C)/27292/2025	CHANDRABHANU BAG VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
185	D-WP(C)/39162/2025 WP(C)/27293/2025	M/S. SANJAY KUMAR UPADHYAY, JAGATSINGHPUR VS UNION OF INDIA	SOURAV SUMAN BHUYAN VS	// 0 //
186	D-WP(C)/39278/2025 WP(C)/27294/2025	BALARAM HOTA @ BALA HOTA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
187	D-WP(C)/36856/2025 WP(C)/27295/2025	BISHNU CHARAN SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
188	D-WP(C)/39101/2025 WP(C)/27296/2025	COL. HIMANSHU SEKHAR MOHAPATRA VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	// 0 //
189	D-WP(C)/39379/2025 WP(C)/27297/2025	BHAKTA MOHAN SWAIN VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
190	D-WP(C)/38854/2025 WP(C)/27298/2025	BENUDHAR PAUL VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
191	D-WP(C)/38986/2025 WP(C)/27299/2025	SHYAM SUNDAR MOHANTY VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
192	D-WP(C)/39541/2025 WP(C)/27300/2025	MADAN MOHAN PADHY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
193	D-WP(C)/37023/2025	S.VENKATESWAR RAO	SURYA NARAYAN SATAPATHY	//

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### CASES REGISTERED REPORT AS ON :23/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/27301/2025	VS UNION OF INDIA	VS	0 //
194	D-WP(C)/39543/2025 WP(C)/27302/2025	UJJWAL CHANDRA NAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
195	D-WP(C)/39545/2025 WP(C)/27303/2025	PARITOSH BISWAS VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
196	D-WP(C)/39261/2025 WP(C)/27304/2025	MAHAVIR KHATUA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
197	D-WP(C)/39385/2025 WP(C)/27305/2025	BALADEV GIRI VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
198	D-WP(C)/39828/2025 WP(C)/27306/2025	HATESWARI TIHIRIA VS THE STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
199	D-WP(C)/39570/2025 WP(C)/27307/2025	SANTOSH MOHARANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
200	D-WP(C)/39276/2025 WP(C)/27308/2025	SURU @ KISHOR KUMAR BARAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
201	D-WP(C)/39255/2025 WP(C)/27309/2025	DHARAM SING SETH @ DHARAM SETH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
202	D-WP(C)/38864/2025 WP(C)/27310/2025	TARA BAITHARU VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
203	D-WP(C)/38970/2025 WP(C)/27311/2025	PAKELPADA GRAMA PANCHAYAT STARIYA MAHASANGHA, JHARSHUGUDA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
204	D-WP(C)/39258/2025 WP(C)/27312/2025	MATHURA SA @ SANA SA VS	JYOTIRMAYA SAHOO VS	// 0

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### CASES REGISTERED REPORT AS ON :23/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/39562/2025 WP(C)/27313/2025	STATE OF ODISHA SANTOSH MOHARANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// // 0 //
206	D-WP(C)/39372/2025 WP(C)/27314/2025	BIJAY KUMAR SAMANTARAY VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
207	D-WP(C)/39566/2025 WP(C)/27315/2025	SANTOSH MOHARANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
208	D-WP(C)/39301/2025 WP(C)/27316/2025	LAXMI BARIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
209	D-WP(C)/36875/2025 WP(C)/27317/2025	KESHAB CHANDRA ROUT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
210	D-WP(C)/39569/2025 WP(C)/27318/2025	SANTOSH MOHARANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
211	D-WP(C)/39085/2025 WP(C)/27319/2025	BADATEMARI GRAM PANCHAYAT STARIYA SANGHA, BADATEMARI VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
212	D-WP(C)/39303/2025 WP(C)/27320/2025	GAYATRIDEVI PANSARI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
213	D-WP(C)/37684/2025 WP(C)/27321/2025	PANCHANAN SWAIN VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
214	D-WP(C)/39573/2025 WP(C)/27322/2025	SANTOSH MOHARANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
215	D-WP(C)/39565/2025 WP(C)/27323/2025	BABLI AGARWAL VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/39667/2025 WP(C)/27324/2025	BHAGIRATHI NAIK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
217	D-WP(C)/39580/2025 WP(C)/27325/2025	SANTOSH MOHARANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
218	D-WP(C)/38812/2025 WP(C)/27326/2025	CHALUNIGAON GPLF, BALASORE VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
219	D-WP(C)/38488/2025 WP(C)/27327/2025	SUBASH BOSS ANCHALIKA MANCHA, KENDRAPARA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
220	D-WP(C)/39851/2025 WP(C)/27328/2025	M/S KHEM CHAND, UTTAR PRADESH VS UNION OF INDIA	ISHWAR MOHANTY VS	// 0 //
221	D-WP(C)/39464/2025 WP(C)/27329/2025	PRADIPTA KUMAR LENKA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
222	D-WP(C)/39285/2025 WP(C)/27330/2025	DWARU NAG VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
223	D-WP(C)/36598/2025 WP(C)/27331/2025	PRABIR KUMAR ROUT VS THE COMMISSIONER OF CT AND GST,CTC	PRABODHA CHANDRA NAYAK VS	// 0 //
224	D-WP(C)/39836/2025 WP(C)/27332/2025	MAKAK KETAN SAHOO VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
225	D-WP(C)/39758/2025 WP(C)/27333/2025	THE Z , BBSR VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //
226	D-WP(C)/39364/2025 WP(C)/27334/2025	PANCHAYAT STHARIYA SANGHA, KHAMANMUNDA, BOUDH VS STATE OF ODISHA	DEBADUTTA KANUNGO VS	// 0 //
227	D-WP(C)/39846/2025	SAROJINI NAYAK	SOUBHAGYA SWAIN	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/27335/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/38848/2025 WP(C)/27336/2025	SITARAM BAITHARU VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
229	D-WP(C)/39252/2025 WP(C)/27337/2025	MAHESH KUMAR @ M.L. MAHESH KUMAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
230	D-WP(C)/39941/2025 WP(C)/27338/2025	ALIM KHAN VS STATE OF ODISHA	LAMBIT SENAPATI VS	// 0 //
231	D-WP(C)/39798/2025 WP(C)/27339/2025	SABYASACHI MANDAL VS STATE OF ODISHA	DEBA KANTA MOHANTY VS	// 0 //
232	D-WP(C)/39942/2025 WP(C)/27340/2025	SAHENAMAZ QUADRI VS STATE OF ODISHA	LAMBIT SENAPATI VS	// 0 //
233	D-WP(C)/39021/2025 WP(C)/27341/2025	PRASANNA KUMAR NAYAK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
234	D-WP(C)/39854/2025 WP(C)/27342/2025	NIRUPAMA NANDA VS SUB COLLECTOR, BHUBANESWAR	ATUL TRIPATHY VS	// 0 //
235	D-WP(C)/39467/2025 WP(C)/27343/2025	BRAJA KISHORE PANI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
236	D-WP(C)/39748/2025 WP(C)/27344/2025	SURENDRA KUMAR MOHANTY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
237	D-WP(C)/39755/2025 WP(C)/27345/2025	RAKESH KUMAR MISHRA VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //
238	D-WP(C)/36595/2025 WP(C)/27346/2025	M/S MEHER TRAVELS VS	PRABODHA CHANDRA NAYAK VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/39850/2025 WP(C)/27347/2025	PRINCIPAL COMMISSIONER GST AND CENTRAL EXCISE, BBSR RASHMI PRAVA BARIKI VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// // 0 //
240	D-WP(C)/39776/2025 WP(C)/27348/2025	SIRISH CHANDRA HOTA VS THE STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	// 0 //
241	D-WP(C)/39964/2025 WP(C)/27349/2025	D.N.HOMES PVT.LTD.BBSR VS STATE CONSUMER DIPUTES REDRESSAL COMMISSION ODISHA, CUTTACK	MILAN KANUNGO VS	// 0 //
242	D-WP(C)/39803/2025 WP(C)/27350/2025	MALATI DIGAL VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
243	D-WP(C)/37350/2025 WP(C)/27351/2025	RABINDRA NATH BEHERA VS STATE OF ODISHA	GOKHA BEHERA VS	// 0 //
244	D-WP(C)/38266/2025 WP(C)/27352/2025	SUDHIR CHANDRA JAGADEV VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
245	D-WP(C)/38335/2025 WP(C)/27353/2025	PARSURAM NAIK VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
246	D-WP(C)/39134/2025 WP(C)/27354/2025	PARAKSHITA KUMAR NAIK VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
247	D-WP(C)/39350/2025 WP(C)/27355/2025	SK. IBRAR MOHAMMAD VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
248	D-WP(C)/39554/2025 WP(C)/27356/2025	SANTOSH MOHARANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
249	D-WP(C)/39103/2025 WP(C)/27357/2025	SAI SATYA SWARUPAY VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/36559/2025 WP(C)/27358/2025	JAYASHREE KUMARI DEVI VS UNION OF INDIA	HARIPAD MOHANTY VS	// 0 //
251	D-WP(C)/39575/2025 WP(C)/27359/2025	SANTOSH MOHARANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
252	D-WP(C)/39249/2025 WP(C)/27360/2025	TRINATH BAITHARU VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
253	D-WP(C)/39598/2025 WP(C)/27361/2025	TUSHAR RANJAN SAHU VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
254	D-WP(C)/39749/2025 WP(C)/27362/2025	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
255	D-WP(C)/39864/2025 WP(C)/27363/2025	NIRUPAMA NANDA VS SUB COLLECTOR, BHUBANESWAR	ATUL TRIPATHY VS	// 0 //
256	D-WP(C)/39579/2025 WP(C)/27364/2025	SANTOSH MOHARANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
257	D-WP(C)/39889/2025 WP(C)/27365/2025	RAMAKANTA DASH VS SUB COLLECTOR, BHUBANESWAR	ATUL TRIPATHY VS	// 0 //
258	D-WP(C)/39894/2025 WP(C)/27366/2025	RAMAKANTA DASH VS SUB COLLECTOR, BHUBANESWAR	ATUL TRIPATHY VS	// 0 //
259	D-WP(C)/38472/2025 WP(C)/27367/2025	INDIRAGANDHI ANCHALIKA MANCHA, KENDRAPARA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
260	D-WP(C)/38468/2025 WP(C)/27368/2025	BENGA SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
261	D-WP(C)/39752/2025	SUMATI PAIKRAY	BIKRAM KISHORE NAYAK	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/27369/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/37826/2025 WP(C)/27370/2025	GUDIALIPADAR GRAM PANCHAYAT STARIYA MISSION SHAKTI SANGHA, GANANADIPARA VS STATE OF ODISHA	CHITRA SAKANTA KUMAR MISHRA VS	// 0 //
263	D-WP(C)/39292/2025 WP(C)/27371/2025	AMULYA MEHER @ AMULYA KUMAR MEHER VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
264	D-WP(C)/39962/2025 WP(C)/27372/2025	CHANDRA PRAKASH RATH VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
265	D-WP(C)/39945/2025 WP(C)/27373/2025	AMARENDRA DASH VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //
266	D-WP(C)/39356/2025 WP(C)/27374/2025	DURGA GYPSUM VENTURES PVT LTD, CHHATISHGARH VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
267	D-WP(C)/40038/2025 WP(C)/27375/2025	WESTRN ORISSA KONDA DORA BIKASH MANCH , BOLANGIR VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
268	D-WP(C)/39685/2025 WP(C)/27376/2025	BHAGABAN SAHOO VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
269	D-WP(C)/37288/2025 WP(C)/27377/2025	SUPERINTENDING ENGINEER, NIMAPARA IRRIGATION DIVISION, PURI VS REGIONAL PROVIDENT FUND COMMISSIONER II, BHUBANESWAR	SATYABRATA MOHANTY, A.G.A VS	// 0 //
270	D-WP(C)/38056/2025 WP(C)/27378/2025	PRADEEPTA KUMAR MOHANTY VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
271	D-WP(C)/38446/2025 WP(C)/27379/2025	RAMESH CHANDRA SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
272	D-WP(C)/39429/2025 WP(C)/27380/2025	KUNILATA SAHOO VS	NIRA SUNDAR PANDA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/38448/2025 WP(C)/27381/2025	VIKRANT ENGINEERS, MAHENDRA AND MAHENDRA DEALERS, CUTTACK GOUTAM BALUA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
274	D-WP(C)/38072/2025 WP(C)/27382/2025	JAYNARAYAN TRIPATHI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// () //
275	D-WP(C)/37959/2025 WP(C)/27383/2025	RANJAN KUMAR KUNDU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
276	D-WP(C)/38457/2025 WP(C)/27384/2025	RANI LAXMIBAI ANCHALIKA MANCHA, HALADIA, KENDRAPARA VS STATE OF ODISHA	PRATIK DASH VS	// () //
277	D-WP(C)/38473/2025 WP(C)/27385/2025	RASANANDA BARIK VS THE STATE OF ODISHA	GOPAL PRASAD JENA VS	// () //
278	D-WP(C)/36403/2025 WP(C)/27386/2025	AWADH KISHORE VS UNION OF INDIA	SUBHADUTTA ROUSTRAY VS	// () //
279	D-WP(C)/39290/2025 WP(C)/27387/2025	KHIROD KUMAR DASH @ KSHIROD KUMAR DASH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// () //
280	D-WP(C)/36444/2025 WP(C)/27388/2025	PREMALATA JENA VS ADDITIONAL COMMISSIONER, ADDITIONAL REVISIONAL COURT NO. 1,BBSR	KABIR KUMAR JENA VS	// () //
281	D-WP(C)/40040/2025 WP(C)/27389/2025	DR.PARTHA SINGH VS STATE OF ODISHA	AVIJIT MISHRA VS	// () //
282	D-WP(C)/38470/2025 WP(C)/27390/2025	FAKIR MOHAN SENAPATI ANCHALIKA MANCHA, BERUHAN, KENDRAPARA VS STATE OF ODISHA	PRATIK DASH VS	// () //
283	D-WP(C)/38144/2025 WP(C)/27391/2025	SANGAMITRA SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/39313/2025 WP(C)/27392/2025	NILA DANDASANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
285	D-WP(C)/37586/2025 WP(C)/27393/2025	AKSHAYA KUMAR MAHAPATRA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
286	D-WP(C)/38441/2025 WP(C)/27394/2025	RAJ KISHORE PATRA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //
287	D-WP(C)/38267/2025 WP(C)/27395/2025	NEHA AGRAWAL VS UNION OF INDIA	JAYASANKAR MISHRA VS	// 0 //
288	D-WP(C)/39509/2025 WP(C)/27396/2025	BINOD BIHARI PANDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
289	D-WP(C)/40007/2025 WP(C)/27397/2025	BINOD BIHARI MISHRA VS UNION OF INDIA	SRIKAR KUMAR RATH VS	// 0 //
290	D-WP(C)/39876/2025 WP(C)/27398/2025	NETRANANDA SARANGI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
291	D-WP(C)/38869/2025 WP(C)/27399/2025	CHAIBAN BAITHARU VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
292	D-WP(C)/39539/2025 WP(C)/27400/2025	SWORAJ KUMAR JENA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
293	D-WP(C)/38584/2025 WP(C)/27401/2025	RAKESH CHAND JAIN VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
294	D-WP(C)/38583/2025 WP(C)/27402/2025	MANORANJAN PANDA VS UNION OF INDIA	SK. ZAFARULLA VS	// 0 //
295	D-WP(C)/39283/2025	BIJAY KUMAR MISHRA	JYOTIRMAYA SAHOO	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/27403/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/39574/2025 WP(C)/27404/2025	GAGAN BEHARI PARIDA VS UTKAL UNIVERSITY, KHORDHA	SASWATI MOHAPATRA VS	// 0 //
297	D-WP(C)/39311/2025 WP(C)/27405/2025	AMBIKA DANDASANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
298	D-WP(C)/39354/2025 WP(C)/27406/2025	ARUN KUMAR GARNAYAK VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
299	D-WP(C)/38624/2025 WP(C)/27407/2025	KARTIK CHANDRA CHAND VS THE AUTHORIZED OFFICER, TP NORTHERN ODISHA DISTRIBUTION LIMITED(TPNODL), BALASORE	RAJESH RANJAN SAHOO VS	// 0 //
300	D-WP(C)/39498/2025 WP(C)/27408/2025	BALANGA GRAM PANCHAYAT LEVEL FEDERATION SANGHA, SORO, BALASORE VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
301	D-WP(C)/35588/2025 WP(C)/27409/2025	BHASKAR BISWAL VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
302	D-WP(C)/39307/2025 WP(C)/27410/2025	NIHAR RANJAN SETH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
303	D-WP(C)/38476/2025 WP(C)/27411/2025	INOCENCIO PRADHAN VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
304	D-WP(C)/38871/2025 WP(C)/27412/2025	PRANAB KISHOR JANI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
305	D-WP(C)/39697/2025 WP(C)/27413/2025	ASHA RANI HANS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
306	D-WP(C)/38492/2025 WP(C)/27414/2025	JABAHARLAL NEHERU ANCHALIKA MANCHA, BHAGABANPUR VS	PRATIK DASH VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/38496/2025 WP(C)/27415/2025	STATE OF ODISHA GOPABANDHU ANCHALIKA MANCHA KHAMAGANBINDHA, KENDRAPARA VS	PRATIK DASH VS	// // 0
308	D-WP(C)/38288/2025 WP(C)/27416/2025	STATE OF ODISHA PAIKARAPUR GRAM PANCHAYAT LEVEL FEDERATION, CUTTACK VS	AKSHAYA KUMAR PANDEY VS	// // 0
309	D-WP(C)/39466/2025 WP(C)/27417/2025	STATE OF ODISHA RUDRA NARAYAN SARANGI VS	BANSHIDHAR SATAPATHY VS	// // 0
310	D-WP(C)/39483/2025 WP(C)/27418/2025	STATE OF ODISHA MITARANI DAS VS	PRASANTA KUMAR SATAPATHY VS	// // 0
311	D-WP(C)/39960/2025 WP(C)/27419/2025	ODISHA GRAMEEN BANK, KHURDA ALOK JENA VS	SITANSU MOHAN SINGH VS	// // 0
312	D-WP(C)/39908/2025 WP(C)/27420/2025	STATE OF ODISHA ANITA RAY VS	KUNAL KUMAR SWAIN VS	// // 0
313	D-WP(C)/39822/2025 WP(C)/27421/2025	STATE OF ODISHA MAHULPATI GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS	DR. PRASANTA KUMAR MISHRA VS	// // 0
314	D-WP(C)/40071/2025 WP(C)/27422/2025	STATE OF ODISHA RANJITA PANDA VS	GAJENDRANATH ROUT VS	// // 0
315	D-WP(C)/39955/2025 WP(C)/27423/2025	STATE OF ODISHA NUTAN DAS VS	SOUBHAGYA SWAIN VS	// // 0
316	D-WP(C)/39495/2025 WP(C)/27424/2025	STATE OF ODISHA NADIGAON GRAM PANCHAYAT LEVEL FEDERATION SANGHA, BALASORE VS	SATYAJIT MOHAPATRA (2) VS	// // 0
317	D-WP(C)/38829/2025 WP(C)/27425/2025	STATE OF ODISHA BANKE BIHARI BIDYADHAR VS	AMIT PRASAD BOSE VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

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318	D-WP(C)/30148/2025 WP(C)/27426/2025	SARITA RATH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
319	D-WP(C)/39977/2025 WP(C)/27427/2025	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
320	D-WP(C)/39842/2025 WP(C)/27428/2025	B.SANKARA RAO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
321	D-WP(C)/36260/2025 WP(C)/27429/2025	JAY MAA LAXMI SHG,JAGATSINGHPUR VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
322	D-WP(C)/38877/2025 WP(C)/27430/2025	BIBEKANANDA SINGH VS BOARD OF SECONDARY EDUCATION, CUTTACK	ASHOK KUMAR DAS VS	// 0 //
323	D-WP(C)/39635/2025 WP(C)/27431/2025	JAYANTA KUMAR KARAN VS STATE OF ORISSA	PRAMOD KUMAR JENA VS	// 0 //
324	D-WP(C)/34657/2025 WP(C)/27432/2025	BHUBUNA NANDA SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
325	D-WP(C)/39331/2025 WP(C)/27433/2025	DHARMENDRA CHAUDHARY VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
326	D-WP(C)/39126/2025 WP(C)/27434/2025	KARUNAKAR ROUT VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
327	D-WP(C)/39952/2025 WP(C)/27435/2025	UMA DEBI ACHARI @ ACHARYA VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //
328	D-WP(C)/39427/2025 WP(C)/27436/2025	PP TRANSPORT, DHENKANAL VS CT AND GST OFFICER, DHENKANAL CIRCLE	LAXMINARAYAN SAHOO VS	// 0 //
329	D-WP(C)/39457/2025	M/S. KALINGA COMBINES PVT.LTD., BBSR	SIDHARTH SHANKAR PADHY	//

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	WP(C)/27437/2025	VS UNION OF INDIA	VS	0 //
330	D-WP(C)/39660/2025 WP(C)/27438/2025	NATABAR NAYAK VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //
331	D-WP(C)/39557/2025 WP(C)/27439/2025	SAROJ KUMAR PARIDA VS SUPERINTENDENT, DHENKANAL RANGE	LAXMINARAYAN SAHOO VS	// 0 //
332	D-WP(C)/39071/2025 WP(C)/27440/2025	DILLIP KUMAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
333	D-WP(C)/38824/2025 WP(C)/27441/2025	JAGAKALIA GPLF SARUGAON, BALASORE VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
334	D-WP(C)/40115/2025 WP(C)/27442/2025	BISWA MOHAN BHOI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
335	D-WP(C)/39560/2025 WP(C)/27443/2025	BUDHADEB NAIK VS MAHANADI COAL FIELD LTD., SAMBALPUR	SISIR DAS VS	// 0 //
336	D-WP(C)/39319/2025 WP(C)/27444/2025	SUSHANT SUTAR @ HEMANTA KUMAR SUTAR VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
337	D-WP(C)/40111/2025 WP(C)/27445/2025	EXECUTIVE ENGINEER (ELECT.), BALASORE ELECTRICAL DIVISION, TPNODL VS M/S MAGNUM ESTATES LTD., KHORDA	LALIT KUMAR MAHARANA VS	// 0 //
338	D-WP(C)/39463/2025 WP(C)/27446/2025	MANORANJAN JENA VS OMBUDSMAN-1, ODISHA ELECTRICITY REGULATORY COMMISSION	PRAFULLA KUMAR SAHU VS	// 0 //
339	D-WP(C)/30186/2025 WP(C)/27447/2025	ANJALI KUMARI PANDA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
340	D-WP(C)/39971/2025 WP(C)/27448/2025	KHETRABASI PRADHAN VS	SWAPNIL ROY VS	// 0

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341	D-WP(C)/39935/2025 WP(C)/27449/2025	STATE OF ODISHA BIRENMITRA BEHERA VS COLLECTOR, KHURDA	PRASANTA KUMAR NANDA VS	// // 0 //
342	D-WP(C)/39734/2025 WP(C)/27450/2025	SUDHANSU SEKHAR SAMAL VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
343	D-WP(C)/39974/2025 WP(C)/27451/2025	RANJAN KUMAR PRADHAN VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
344	D-WP(C)/39939/2025 WP(C)/27452/2025	KAMALA KANTA SETHY VS COLLECTOR, KHURDA	PRASANTA KUMAR NANDA VS	// 0 //
345	D-WP(C)/39740/2025 WP(C)/27453/2025	LAXMAN HANTAL VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
346	D-WP(C)/36391/2025 WP(C)/27454/2025	ODISHA COOPERATIVE HOUSING CORPORATION LTD., BBSR VS THE ADJUDICATING OFFICER, ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	BAIJAYANTI MOHANTY VS	// 0 //
347	D-WP(C)/37346/2025 WP(C)/27455/2025	SUSHILA KUMARI DEI VS STATE OF ODISHA	ALEKHA CHANDRA MOHANTY VS	// 0 //
348	D-WP(C)/39924/2025 WP(C)/27456/2025	M/S ARUNI STONE CRUSHER,DHENKANAL VS SUPERINTENDENT CENTRAL GST AND CENTRAL EXCISE,JAJPUR DIVISION	KAJAL SAHOO VS	// 0 //
349	D-WP(C)/38091/2025 WP(C)/27457/2025	CHAMU MUNDARI VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
350	D-WP(C)/39552/2025 WP(C)/27458/2025	SANTOSH MOHARANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
351	D-WPCRL/29338/2025 WPCRL/136/2025	BABITA PARIDA VS STATE OF ODISHA	LINGARAJ MOHANTY VS	NIKIRAI /288 /2025 0 //

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352	D-ABLAPL/29357/2025 ABLAPL/11402/2025	PRASHANTA KUMAR NAIK VS STATE OF ODISHA	SIDDHANT SARANGI VS	HINDOL /250 /2025 () //
353	D-ABLAPL/29374/2025 ABLAPL/11403/2025	SUBHAKANTA NAYAK @ GUDU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /96 /2025 () //
354	D-ABLAPL/29376/2025 ABLAPL/11404/2025	ABHIJIT SAHOO VS STATE OF ODISHA	HRUDANANDA TRIPATHY VS	PURIGHAT /339 /2025 () //
355	D-ABLAPL/29349/2025 ABLAPL/11405/2025	CHANDAN BEHERA @ SAHU VS STATE OF ODISHA	SAROJ KUMAR DASH VS	HINDOL /187 /2025 () //
356	D-ABLAPL/29373/2025 ABLAPL/11406/2025	SUBHAKANTA NAYAK @ GUDU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /46 /2025 () //
357	D-ABLAPL/26985/2025 ABLAPL/11407/2025	HARI KRUSHNA CHOUDHRY @ HARI KRUSHNA PANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	MARINE PS AT ARJIPALLI /16 /2021 () //
358	D-ABLAPL/29377/2025 ABLAPL/11408/2025	SUBHAKANTA NAYAK @ GUDU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /270 /2025 () //
359	D-ABLAPL/28417/2025 ABLAPL/11409/2025	ANUSAYA SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	RANPUR /280 /2024 () //
360	D-ABLAPL/29382/2025 ABLAPL/11410/2025	GOBINDA NAG VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /231 /2025 () //
361	D-ABLAPL/29423/2025 ABLAPL/11411/2025	ROHIT DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADAGADA /438 /2024 () //
362	D-ABLAPL/28421/2025 ABLAPL/11412/2025	ALOK KUMAR PATTANAIAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	RANPUR /280 /2024 () //
363	D-ABLAPL/29425/2025	SK. SAUKAT @ SEKH SAUKAT	JYOTIRMAYA SAHOO	KHURDA SADAR /48 /2021

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	ABLAPL/11413/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/28638/2025 ABLAPL/11414/2025	RUPAK KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PADAMPUR /240 /2025 () //
365	D-ABLAPL/28917/2025 ABLAPL/11415/2025	SHRUTI PARIDA @ SRUTI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	LAXMISAGAR P.S. /459 /2025 () //
366	D-ABLAPL/29426/2025 ABLAPL/11416/2025	SURENDRA HARIJAN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BORIGUMMA /73 /2021 () //
367	D-ABLAPL/29469/2025 ABLAPL/11417/2025	BISWAJIT BEHERA @ PANDEY VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	DHENKANAL TOWN /247 /2025 () //
368	D-ABLAPL/28918/2025 ABLAPL/11418/2025	RAMESH KUMAR BEHERA @ LITU VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	DARGHA BAZAR /232 /2025 () //
369	D-ABLAPL/29470/2025 ABLAPL/11419/2025	PRATAP BISWAL @ LALATA BISWAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KRUSHNA PRASAD /243 /2025 () //
370	D-ABLAPL/29503/2025 ABLAPL/11420/2025	JITENDRA KUMAR AGRAWAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DEOGARH /427 /2025 () //
371	D-ABLAPL/29506/2025 ABLAPL/11421/2025	PINAKI NAYAK @ PINKI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /332 /2025 () //
372	D-ABLAPL/29155/2025 ABLAPL/11422/2025	BADAL CHANDRA DAS VS STATE OF ODISHA	SAPAN KUMAR PAL VS	BHOGRAI /301 /2023 () //
373	D-ABLAPL/29512/2025 ABLAPL/11423/2025	BINOD BIHARI SAHU VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	PHULBANI TOWN /180 /2019 () //
374	D-ABLAPL/29164/2025 ABLAPL/11424/2025	PRASANTA KUMAR BEHERA VS	ANIRUDHA DAS VS	CUTTACK VIGILANCE /61 /2014 ()

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375	D-ABLAPL/29515/2025 ABLAPL/11425/2025	STATE OF ODISHA(VIG.) IBRAHIM KHAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	// MARKAT NAGAR /144 /2023 () //
376	D-ABLAPL/29619/2025 ABLAPL/11426/2025	ADHIKARI DANG VS STATE OF ODISHA	JAGABANDHU SAHU VS	PUINTALA /256 /2025 () //
377	D-ABLAPL/29516/2025 ABLAPL/11427/2025	DHANSINGH SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS	TITILAGARH /250 /2025 () //
378	D-ABLAPL/29646/2025 ABLAPL/11428/2025	KALPANA BEHERA VS STATE OF ODISHA	PARSURAM DAS VS	JODAPADAR /146 /2025 () //
379	D-ABLAPL/29474/2025 ABLAPL/11429/2025	NAGAL GORAYA PATRA @ GORIYA BEHERA @ GORA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KRUSHNA PRASAD /243 /2025 () //
380	D-ABLAPL/29475/2025 ABLAPL/11430/2025	MUNA @ SAROJ KUMAR SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BANARAPAL /111 /2025 () //
381	D-ABLAPL/29479/2025 ABLAPL/11431/2025	MUNA @ SAROJ KUMAR SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BANARAPAL /108 /2025 () //
382	D-ABLAPL/29169/2025 ABLAPL/11432/2025	AMAR NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /202 /2025 () //
383	D-ABLAPL/29244/2025 ABLAPL/11433/2025	BIRAKISHORE DASH VS STATE OF ODISHA	DHARMENDRA SETHY VS	NILGIRI /363 /2025 () //
384	D-ABLAPL/27412/2025 ABLAPL/11434/2025	PRAKASH PATTANAYAK VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	MAHILA PS SAMBALPUR /41 /2025 () //
385	D-ABLAPL/29489/2025 ABLAPL/11435/2025	BHASKAR PATIKAR VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	BHATILI /202 /2025 () //

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386	D-ABLAPL/28752/2025 ABLAPL/11436/2025	OMM PRAKASH NAYAK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	BADAGODA P.S. /491 /2025 () //
387	D-ABLAPL/28944/2025 ABLAPL/11437/2025	SATYAJIT BHADRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	TIRTOL /79 /2025 () //
388	D-ABLAPL/29523/2025 ABLAPL/11438/2025	MAHESH KUMAR MAHANANDIA @ MAHESH MAHANDIA VS STATE OF ODISHA	KULDEEP MOHANTY VS	LAXMIPUR /104 /2025 () //
389	D-ABLAPL/29291/2025 ABLAPL/11439/2025	DHIRAJ BEHERA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	GOPALPUR /163 /2025 () //
390	D-ABLAPL/29526/2025 ABLAPL/11440/2025	DIPAK GUPTA VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	RAMPUR (SONEPUR) /128 /2024 () //
391	D-ABLAPL/29307/2025 ABLAPL/11441/2025	SANTOSH PRUSTY @ SANTOSH KUMAR PRUSTY VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	TIGIRIA /143 /2025 () //
392	D-ABLAPL/29198/2025 ABLAPL/11442/2025	LAREN CHOUDHURY VS STATE OF ODISHA	BISWAJIT SAMANTARAY VS	MAHILA P.S.(BBSR) /264 /2025 () //
393	D-ABLAPL/28040/2025 ABLAPL/11443/2025	PRADIPTA MOHANTY VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BALICHANDRAPUR /255 /2025 () //
394	D-ABLAPL/29210/2025 ABLAPL/11444/2025	SUNITA ROUT VS STATE OF ODISHA	BISWAJIT SAMANTARAY VS	MAHILA P.S.(BBSR) /264 /2025 () //
395	D-ABLAPL/28094/2025 ABLAPL/11445/2025	MAHESHWAR JENA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	BALASORE SADAR /317 /2025 () //
396	D-ABLAPL/29330/2025 ABLAPL/11446/2025	AJU MALIK @ NISIKANTA MALIK VS STATE OF ODISHA	JAGABANDHU ROUT VS	JENAPUR /311 /2025 () //
397	D-ABLAPL/29237/2025	MOHAMMAD ISHAQ	SUSHANTA KUMAR JOSHI	PATNAGARH /342 /2024

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	ABLAPL/11447/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/29354/2025 ABLAPL/11448/2025	MANJU SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NAYAGARH SADAR /206 /2025 () //
399	D-ABLAPL/29355/2025 ABLAPL/11449/2025	AMAR @ AMARJYOTI SAMAL VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /594 /2025 () //
400	D-ABLAPL/29404/2025 ABLAPL/11450/2025	RAMANIRANJAN JENA @ RATIKANTA JENA @ BAPUNU VS STATE OF ODISHA	MD. GOLAM MADANI VS	BHADRAK RURAL /539 /2025 () //
401	D-ABLAPL/29350/2025 ABLAPL/11451/2025	JITU @ RANJIT KUMAR PRADHAN VS STATE OF ODISHA	DHANANJAYA MUND VS	BHAWANIPATNA SADAR /345 /2025 () //
402	D-ABLAPL/29405/2025 ABLAPL/11452/2025	GANESH MAHARATHI VS STATE OF ODISHA	SURYAKANTA JENA VS	TANGI (KHURDA) /146 /2021 () //
403	D-ABLAPL/29356/2025 ABLAPL/11453/2025	BALA DEHURI VS STATE OF ODISHA	SK. ZAFARULLA VS	NILGIRI /363 /2025 () //
404	D-ABLAPL/29435/2025 ABLAPL/11454/2025	SUNIL RANA VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	AMBABHONA /156 /2025 () //
405	D-ABLAPL/29447/2025 ABLAPL/11455/2025	HIMANSU MOHAPATRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// J.M.F.C.,BHUBAN(Dhenkanal) 2(A)CC/0000114/2025
406	D-ABLAPL/28895/2025 ABLAPL/11456/2025	RISMA @ RESHMA PUTEI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	KANTAMAL /166 /2025 () //
407	D-ABLAPL/29193/2025 ABLAPL/11457/2025	BHIMA SORI VS STATE OF ODISHA	DHANANJAYA MUND VS	JAIPATNA /52 /2021 () //
408	D-ABLAPL/29656/2025 ABLAPL/11458/2025	SUDHIR GURU @ SUDHIRA GURU VS	LALATENDU SAMANTARAY VS	BOUDH /178 /2025 ()

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/ LOWER COURT CASE /DISTRICT</b>
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STATE OF ODISHA

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